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NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. No. 03 /2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th February, 2017, 10.30 A.M

Name of the Company		Nicco Corporation Ltd.		
Under Section		14		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date	

Sumit Ghosh
MANAGER - LEGAL &
AUTHORISED SIGNATORY

Nicco

Sumit Ghosh
06/02/17

ORDER

Manager (Legal) of the petitioner appeared and informed that their Counsel is not present today and another date may be fixed. Prayer is allowed.

List the matter on 15/02/2017 for further order.